



High Court of Judicature at Patna

STENOGRAPHER RECRUITMENT EXAMINATION, 2025

NOTICE

No.- 09/R&A

Dated: 19th February, 2026

The result of the Written Test under Stenographer Recruitment Examination, 2025 was declared vide this Court's Notice No.07/R&A dated 30.01.2026, whereby 210 candidates have been shortlisted for appearing at the interview.

The interview of these shortlisted candidates shall be conducted from 10.03.2026 to 12.03.2026 and 16.03.2026 to 19.03.2026, within the premises of the Court. The exact date of interview, reporting time, and venue shall be mentioned in their respective Admit Cards (Interview Letters). They are advised to report as per schedule mentioned in their respective Admit Cards (Interview Letters) failing which they may not be allowed to appear at the interview.

Admit Card would not be sent to the candidates separately through any other mode. The shortlisted candidates will be intimated through e-mail/SMS on their registered e-mail ID/mobile number in this regard.

No request for change in the schedule of interview shall be entertained.

Candidates are advised to ensure that they are in possession of original documents relating to minimum educational qualification to be produced during interview failing which their candidature will be cancelled. They are also advised to bring certificates pertaining to Domicile, OH Status, Caste, Non-Creamy Layer for BC & EBC, Income & Asset Certificate (EWS), as prescribed in the advertisement in support of the claim they have made in their online application form, failing which they will not be considered for grant of benefits admissible to that particular caste and category and candidature of such candidates will be considered / assessed under the Unreserved category across all stages of this recruitment exercise.

The Admit Card for appearing at the interview will be made available from 23.02.2026, therefore, the candidates are advised to keep visiting the Court's official website i.e. <https://patnahighcourt.gov.in/notices/recruitments> regularly for further details / updates.

By order of the Court

Sd/- P. K. Malik

Registrar General